बार विचार किया है। पिछली बार 7 नव-म्बर, 1963 को वित्त मन्त्रियों की दिल्ली में हुई बैठक में जब इस सुझात पर विचार किया गया था तो सभी राज्य सरकारों के प्रतिनिधि इस योजना को और श्रधिक वस्तुओं पर लागू करने के पक्ष में नहीं थे और इसि ये इस सुझाव को छोड़ दिया गया था। चूकि मंविधान के श्रन्तगंत विकी-कर सामान्यतः कर निर्धारण का राज्य विषय है, इसलिए, जब तक 'सभी राज्य सरकारें इससे सहमत नहीं होती, केन्द्रीय सरकार इस सुझाव को श्रमल में नहीं ला सकती है।

MINISTER OF FINANCE †[THE T. T. KRISHNAMACHARI): suggestion to replace sales-tax by excise -duty ,has been considered by the Cenand again. tral Government time the last occasion when this suggestion was discussed at the Conference of Finance Ministers held in New Delhi on the 7th November, 1963, representatives of all the State Governments were opposed the extension of this scheme to any more commodities and the suggestion was, therefore, dropped. Since sales tax is generally a State subject of under the Constitution, the Central Government cannot implement the tion, unless all the State Governments agree to it.1

HINDI LETTERS

774. PROF. SATYAVRATA SIDDHAN-TALANKAR: Will the Minister of Finance be pleased to state:

- (a) the number of Hindi letters received in the offices under the Controller General of Defence Accounts located in Hindi-speaking areas during the year 1963-64; and
- (b) the number, out of those letters, which were replied to (i) in Hindi, and (ii) in English?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) 1,741. (b) (i) 951; (ii) 3.

The remaining 787 letters were filed as they mainly related to matters in respect of which specific replies were not necessary.

GRANTS BY PLANNING COMMISSION

775. SHRI M. P. BHARGAVA: Will the Minister of Planning be pleased to state:

- (a) whether the Planning Commission gives financial aid to any organisations, official or non-official;
- (b) if so, which are those organisations; and
- (c) the amount of grant given to each annually?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) Yes, Madam.

(b) and (c) A statement giving the required information is placed on the Table of the House.

STATEMENT

Name of Organisation	Amount of grant
1962-63	Rs.
(1) Bharat Sevak Samaj 1	10,57,900
(2) Association for Moral and Social Hygiene in India, New Delhi	15,760
(3) Bhartiya Grameen Mahila Sangh, New Delhi	27,000
(4) Association of Voluntary Agencies for Rural Develop- ment, New Delhi	6,500
(5) University Planning Forums	20,600
(6) University Grants Commission for construction of short distance Rifle Ranges	5,00,000
(7) Central Social Welfare Board, New Delhi	35,000
(8) Shri Gurdev Seva Mandal, Amravati	1,640
•	16,64,400

^{†[]} English translation.